/5	Written Answers	L KAJYA SA	BHA J	to Questions	/6
found the complaint to be baseless and false. The services of said lady teacher termi- nated by the competent authority i. e. Assistant Commissioner of the region in accordance with the terms and conditions of			(b) whether it is a fact that some more Homoeopathy dispensaries have been sanc tioned for Delhi to be opened during 1990- 91 keeping in view the growing popularity of the Homoeopathic system of treatment;		
her appoi	ntment eopathic Dispensaries	in Delhi	1 5	r any Homoeopathic been opened during th year; if so, the defails	e cur

1171. SHRIMATI BIJOYA CHAK-RAVARTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Homoeopatry dispensaries presently functioning in Delhi under the C. G. H. S.;

(d) if the answer to (c) above be in the negative by when these Homoeopathic dispensaries are likely to be set up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHA-KEELUR REHMAN): (a) The infor mation is as under: ----

Dispensaries	Units
1. Homoeo Disp' D; v Nagar	. 1. Homoeo Units DaryaGanj
2. HomoeoDisp' Gole Market	. 2. Rajouri Garden
3. Homoeo Disp' R. K. Puram, S-rctor XII	3. Shahdara
	4. Kasturba Nagar
	5. Tilak Nagar
	6. Kalk'ji
	7. South Av-tmr
	8.
	9. R. K. Puram Socior-Hl
•	10. M. B. Road.
(b) No, Sir.	All India Register of Homoeopaths
(c) No Homoeopathic dispensary has been opened during the current financial year Proposals for opening new homoeo pathic dispenSaries/units in Delhi during	1172. SHRI SARADA MOHANTY: Wil) the Minister of HEALT _H AND FAMILY WELFARE be pleased to refer to the answer to Starred question 203 given in the Rajya Sabha on the 9th May,, 1989 and state:

(a) whether the All India Register of Homoeopaths has since been published by the Central Council of Homoeopathy;

pathic dispenSaries/units in Delhi during the 8th Flan are being formulated.

(d) In view of part (b) above question does not arise,

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(b) if not, what is the present position about the completion of the Register; and

(c) by when it is likely to be completed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEE-LUR REHMAN): (a) No, Sir.

(b) and (c) The Central Translation Bureau, Ministry of Horn? Affairs has been entrusted with the task of translating the Central Register in Hindi. The work is still in progress and is expected to be completed shortly.

Transfer policy for CGHS staff

1173. SHRI B. L. PANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the transfer policy in regard to the staff and doctors of the CGHS dispensaries;

(b) whether the transfer policy norms are being followed; and

(c) if so, the details of persons/doctors posted at CGHS dispensary No. 73 (GURGAON) which have not been trans ferred as per laid down policy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHA-KEELUR REHMAN): (a) Doctors & Staff working in CGHS dispensaries are transferred on completions of 4-5 years in a particular dispensary. A copy of the guidelines may be seen at Annexure. (*See* below)

(b) Subject to administrative and public exigencies, the transfer policy norms are being followed.

(c) The requisite information may be seen at Statement-II (*See* below)

Statement

The following guidelines are prescribed for posting/transfers in CGHS organisation

1. In dispensaries located in certain V. I. P. areas, Medical Officers and others and other staff with adequate experience should only be posted

2. In C. G. H. S. hospitals (including CGHS wings of Central Govt. Hospitals) only Medical Officers with Post-graduate qualification and experience should be posted.

3. In places where CGHS hospitals and dispensaries are located in the same premises and are headed by a senior Medical Officer or C. M. O., they should be bifurcated so that the hospitals is headed by an officer of the rank of C. M. O. separately and the dispensary is put under the charge of a S. M. O. separately e. g Rajpur Road and Kingsway Camp.

4. Every CGHS Poly Clinic should be headed by an officer of the rank of C. M. O.

5. Homoeopathic Stores and Unani Store should have separate Incharges so that they do not have a duel function of looking after the Stores and dispensary.

6. A C. M. O. with suitable experience should be posted to Head each Maternity Hospital.

7. There should be *I* separate incharge of the rank of S. M. O. for each Maternity Centre. This officer should have suitable qualification and experience and a Lady doctor should be preferred for this post.

8. Only those Medical Officers/Staff who have received special training in managing emergency and accidents of unusual nature and are specifically selected for this purpose should only be posted to the Ambulance Services for V. V. T. Ps.

9. Regarding the posting/transfer of Medical Officers and other staff in CGHS dispensaries located at Faridabad and Gurgaon and any other peripherial town only those officers residing in or around these towns should be transferred/posted as far as feasible.